

[Print](#)**Defective Case Register from 2026-01-21 to 2026-01-21**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|--------------------|----------------------------------|-------------------|--|
| 1 | D-ABLAPL/1920/2026 | PRAVASH CHANDRA JENA | 2026-01-21 | i) Page no. 10 and 11 not neat and Legible. |
| 2 | D-CONTC/1542/2026 | ADV. | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 3 | D-CRLREV/2113/2026 | SURYAKANTA DASH | 2026-01-21 | 1.Oriya undertaking not furnished.2. Rs 39 /- paid on V.nama |
| 4 | D-ABLAPL/2008/2026 | ASIT KUMAR JENA | 2026-01-21 | 1. The date of execution of the V. nama not furnished. |
| 5 | D-TRP(C)/2723/2026 | LAKSMIDHAR KABI | 2026-01-21 | 1. page 19 not legible 2..Subject Code incorrectly Mentioned |
| 6 | D-ABLAPL/2041/2026 | SIDHARTHA SANKAR RAY (2) | 2026-01-21 | Date of Annex-3 not tally with Index and petition copy. |
| 7 | D-CONTC/2098/2026 | ADV. | 2026-01-21 | 1. Date of disposal not correctly furnished in Index. |
| 8 | D-BLAPL/2152/2026 | PRAFULLA KUMAR KHATEI | 2026-01-21 | Lower Court case No. incorrectly mentioned in Synopsis and para-1 of the petition. |
| 9 | D-BLAPL/2256/2026 | DEBASISH SAMAL | 2026-01-21 | Page No. 9 -10 not legible. |
| 10 | D-CONTC/1540/2026 | ADV. | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 11 | D-WP(C)/2835/2026 | LAXMIKANTA MOHANTY | 2026-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 12 | D-WP(C)/2144/2026 | PRASANTA KUMAR MOHANTY (2) | 2026-01-21 | Annex-12 not exhibited at page no.32. |
| 13 | D-CONTC/1178/2026 | ADV. | 2026-01-21 | For further S.R. after filing of cause title and judgement of wp(c) 17067 /2023. |
| 14 | D-BLAPL/2125/2026 | SATYA JEET ROUT | 2026-01-21 | Hologram of Rs.50/- not affixed in V.nama. |
| 15 | D-BLAPL/2179/2026 | DALIRANI BEHURAY | 2026-01-21 | 1. Annex.2 not correctly furnished in para.5 of petition.2. name of trial court not mentioned in the top of the rej. order vide annex.3 |
| 16 | D-CRLREV/2094/2026 | SATYA NARAYAN MISHRA 4 | 2026-01-21 | 1. Authentication fee due on the (a) Copy of Trial Court Judgement c. copy of Annex-1 not filed 2.C.copy Annex-4 not filed 3. Good ground certificate not furnished. |
| 17 | D-WP(C)/1873/2026 | BIJAYA LAXMI SAHOO | 2026-01-21 | 1.Occupation Of The Petitioner In Cause Title Not Tally With Affidavit |
| 18 | D-WP(C)/1724/2026 | PRABODHA CHANDRA NAYAK | 2026-01-21 | Date 19-3-2021 in para.8 not tally with index |
| 19 | D-RVWPET/2471/2026 | RAMANATH ACHARYA | 2026-01-21 | AU fee Rs 2.25/- to be paid. i) Para no. not correctly furnished in declaration in RVWPET |

| | | | | |
|----|--------------------|---------------------------|------------|---|
| | | | | and I.A. ii) Legible copy of page no. 15 to be filed. iii) Page mark not properly. |
| 20 | D-CRLA/2079/2026 | SISIRA PANIGRAHI | 2026-01-21 | 1. AU fee Rs 22.55 not paid on c.copy of impugned judgement under Annex.-1 |
| 21 | D-ABLAPL/1897/2026 | SWAGAT KUMAR SAHU | 2026-01-21 | 1. Page No.11 is not legible properly |
| 22 | D-WP(C)/2114/2026 | MADHAB LAL AGARWAL | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 23 | D-CMP/2846/2026 | AMITAV TRIPATHY | 2026-01-21 | 3-AUTHENTICATION FEE IS DEFICIENT. |
| 24 | D-WP(C)/1707/2026 | ASHOK KUMAR MOHANTY | 2026-01-21 | 1. DIST. NOT MENTIONED IN ADDRESS OF OP. NO.2. 2.PAGE NOS. 25 TO 27 and 29 ARE NOT NEAT and LEGIBLE. |
| 25 | D-WP(C)/2676/2026 | BIKRAM SENAPATI | 2026-01-21 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Nabaghana kar not a party but signed V.nama |
| 26 | D-MACA/1522/2026 | SRINIBASH SATAPATHY | 2026-01-21 | Period of Delay 49 days 2.Code not indicated 3.anex- 2 not legible |
| 27 | D-WP(C)/1972/2026 | BIBHUTI BHUSAN SWAIN | 2026-01-21 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama. |
| 28 | D-CMP/2665/2026 | GAJENDRANATH ROUT | 2026-01-21 | 3-AUTHENTICATION FEE IS DEFICIENT. |
| 29 | D-CONTC/2440/2026 | ADHIKARI CHITTARANJAN DAS | 2026-01-21 | 1. Name of the filing Adv. in capital Letters and Enrolment number not furnished in petition. |
| 30 | D-WA/2265/2026 | SIDHARTHA KUMAR MISHRA | 2026-01-21 | C.COPY OF IMPUGNED ORDER NOT FILED.PUT FOR SR AFTER FILING THE SAME |
| 31 | D-CONTC/1663/2026 | ASHUTOSH MOHANTA | 2026-01-21 | C.T of annex.1 to be filed. |
| 32 | D-WP(C)/2124/2026 | SATYAJIT MUKHERJEE | 2026-01-21 | Copy of the order dt.22.8.2025 passed in CONIC No.391/2025 mentioned in the Index (Anx-2) not tally with the para-4 body of the petition and under Annex-2. |
| 33 | D-BLAPL/2069/2026 | SURESH KUMAR PANDA | 2026-01-21 | 1. The date of Execution of V. Nama not made. |
| 34 | D-WP(C)/1704/2026 | LALIT SAHU | 2026-01-21 | page nos. 14 15 and 25 partially legible. |
| 35 | D-CRLA/2063/2026 | JANMEJAYA KATIKIA | 2026-01-21 | Quantum of sentence awarded in default of fine u/s.120(B)/34 I.P.C. wrongly mentioned in appeal memo and I.As. 2-Code No. wrongly furnished in assessment slip |
| 36 | D-BLAPL/2087/2026 | ROHIT RANJAN RAY | 2026-01-21 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

| | | | | |
|----|--------------------|-------------------------|------------|--|
| | | | | Certified/Free copy of Rejection order not filed |
| 37 | D-WP(C)/2490/2026 | ASHUTOSH KUANR | 2026-01-21 | 1.A.W.F Fee Of Rs.15/- to be paid on V.Nama |
| 38 | D-CRLMC/2203/2026 | SUSANTA KUMAR TRIPATHY | 2026-01-21 | 1. Year of G.R. case under Annexure-2 does not tally with prayer of the petition. |
| 39 | D-ABLAPL/1857/2026 | BIKASH KUMAR PRADHAN | 2026-01-21 | 1. In Declaration under affidavit, no. of paragraphs wrongly furnished. 2. H.C B.A M.W S Rs 50/- to be paid in V. nama |
| 40 | D-WP(C)/2418/2026 | PRAKASH KUMAR MISHRA | 2026-01-21 | L.A.A. fee of Rs.10/- not paid. |
| 41 | D-WP(C)/1706/2026 | ARUNA NAYAK | 2026-01-21 | Annex. sl. no not marked in prayer.2. page nos 10 and 11 not neat and legible |
| 42 | D-CONTC/1950/2026 | ADV. | 2026-01-21 | PAGE NOS. 10 TO 12 NOT NEAT and LEGIBLE |
| 43 | D-BLAPL/2103/2026 | NIRANJAN LENKA | 2026-01-21 | Free/Certified copy of Rejection order not filed |
| 44 | D-WP(C)/1974/2026 | DAITARI PRADHAN | 2026-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 45 | D-MACA/2611/2026 | GIRIJA PRASAD DUTTA | 2026-01-21 | 1.Period of Delay 88 days |
| 46 | D-WP(C)/2117/2026 | DR. BINODA KUMAR MISHRA | 2026-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.50,51 and 84 not neat and legible.2. Annexure-31 not filed as described in the petition at para-41. |
| 47 | D-CONTC/1662/2026 | ADV. | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and date chart not furnished in index.2. Age of the deponent in affidavit not tally with C.T |
| 48 | D-WP(C)/2038/2026 | NIRANJAN SINGH (1) | 2026-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A. |
| 49 | D-CONTC/2328/2026 | SAPAN KUMAR LENKA | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Not properly Indexed. 2. Name of the capital letters of all the signing Advocate not furnished in V.nama. |
| 50 | D-WP(C)/2316/2026 | PRAVASH CHANDRA JENA | 2026-01-21 | 1.LAA fee Rs.10/- and hologram of Rs.50/- to be affixed in V.nam. |
| 51 | D-WP(C)/2557/2026 | ASHISH KUMAR SAMAL | 2026-01-21 | 14-NOT PROPERLY INDEXED. 1.Put up for S.R. after filing of Annex-1.2. C.fee not paid and to be notarized in affidavit of the I.A. petition. 2..Receipt Showing Serv.copy To ct not Filed. |

| | | | | |
|----|---------------------|--------------------------|------------|--|
| 52 | D-BLAPL/2108/2026 | DIBYA JYOTI SAHOO | 2026-01-21 | Lower Court case nomenclature incorrectly mentioned in cause title, para-1 and prayer of the petition. |
| 53 | D-WP(C)/1885/2026 | PRAFULLA CHANDRA ACHARYA | 2026-01-21 | Not properly page marked. |
| 54 | D-CMAPL/2648/2026 | RAMAKRISHAN NAIK | 2026-01-21 | AU fee Rs 2.25/- to be paid. i) Synopsis and date chart not filed. ii) Date of order wrongly mention in cause title of I.A |
| 55 | D-CONTC/2860/2026 | ADV. | 2026-01-21 | 14-NOT PROPERLY INDEXED. |
| 56 | D-WP(C)/1708/2026 | NIRANJAN SINGH (1) | 2026-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Code no. in synopsis not tally with C.T.2. paragraphs in declaration of affidavit not properly mentioned in both affidavits.3. As per annex.2, index not tally. |
| 57 | D-WP(C)/2917/2026 | SMRUTI RANJAN RAO | 2026-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 58 | D-RVWPET/2594/2026 | SUDEEP KUMAR SARANGI | 2026-01-21 | C. copy of impugned order not filed. Put up for SR reg. calculation of limitation after filing of c. copy of impugned order. |
| 59 | D-RVWPET/55374/2025 | ADAM ALI KHAN | 2026-01-21 | Court Fee Payable Rs-2120/-. Rs-6/- paid. Rs-2114/- to be paid. Put up for SR reg. calculation of limitation after payment of court fee Rs-2114/-. |
| 60 | D-WA/49971/2025 | RAMANATH ACHARYA | 2026-01-21 | i) More than one prayer be furnished in being aggrieved.Put up for SR after removal of defect. |
| 61 | D-CONTC/2707/2026 | ADV | 2026-01-21 | 1. Name of the Opp.party not correctly furnished in index. |
| 62 | D-WP(C)/1925/2026 | SUBHRANSU BHUSAN MOHANTY | 2026-01-21 | Page 40 not neat |
| 63 | D-ABLAPL/2006/2026 | BISHWARANJAN SAHU | 2026-01-21 | 1. In prayer of the application, P.s case no wrongly furnished. |
| 64 | D-ABLAPL/2044/2026 | BIJAYANANDA DASH | 2026-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 65 | D-ABLAPL/1940/2026 | ANIRUDHA DAS | 2026-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Name Of The Filing Advocate Not In Capital Letters In The Petition 2.Page no. 11 and 12 not legible. |
| 66 | D-ABLAPL/1980/2026 | GIRIJA SANKAR NAYAK | 2026-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 67 | D-ABLAPL/2099/2026 | ASHOK DAS | 2026-01-21 | .Subject Code Not Furnished . |
| 68 | D-WP(C)/2060/2026 | SK. ZAFARULLA | 2026-01-21 | .Receipt Showing Serv.copy To cg not Filed. |

| | | | | |
|----|--------------------|-------------------------|------------|--|
| 69 | D-BLAPL/2154/2026 | JYOTIRMAYA SAHOO | 2026-01-21 | Hologram of Rs.50/- not affixed in V.nama. |
| 70 | D-CRLMP/1993/2026 | BIJAYA KUMAR BEHERA 1 | 2026-01-21 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of Victim/ Informant from the petition. |
| 71 | D-CRLA/49/2026 | ARJUNA CHARANA BEHERA | 2026-01-21 | Put up for S.R. after redacting the signature of informant/appellant from the brief |
| 72 | D-ABLAPL/1872/2026 | DIBYA JYOTI SAHOO | 2026-01-21 | 1. L.T.I. of Petitioner is not attested in V.nama. 2. The name of P.S. and Dist. of the petitioner No.1 mentioned in the Declaration under Affidavit is not correct. |
| 73 | D-WP(C)/55553/2025 | JAGAJIBAN PRADHAN | 2026-01-21 | Annexure-1 not neat. |
| 74 | D-WP(C)/2115/2026 | SAROJ KUMAR DASH | 2026-01-21 | page no.16 not neat legible. |
| 75 | D-MACA/2592/2026 | SIDDHANT SARANGI | 2026-01-21 | Court Fee Rs. 4, 361/ payable , not paid 2.statutory deposit not made |
| 76 | D-ABLAPL/1959/2026 | TAPAN MISHRA | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 77 | D-ABLAPL/1868/2026 | AMLAN SHAKTI PAUL | 2026-01-21 | 1. Paragraph 3 of the application not filled. |
| 78 | D-CRLA/2045/2026 | C.KASTURI | 2026-01-21 | The names of counsels not mentioned in capital letters, Court fees of Rs.12.00,hologram of O.H.C.B.A. Rs.50.00 and L.A.A.W.S.of Rs.10.00 not paid 2.Age of appellant wrongly furnished 1-The name of counsel and Erl.No.not mentioned in capital letters on index, 2-Provision of law in limitation Act not furnished in I.A.No.255/2026,3-Relation between the appellant and deponent not furnished in affidavit in I.As. |
| 79 | D-MACA/2599/2026 | GIRIJA PRASAD DUTTA | 2026-01-21 | Period of Delay 172 days |
| 80 | D-WP(C)/2006/2026 | DEBADUTTA KANUNGO | 2026-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Occupation not mentioned in the affidavit. |
| 81 | D-BLAPL/2214/2026 | RAJIB LOCHAN PATTNAIK | 2026-01-21 | Case pending before Lower Court incorrectly mentioned in the petition. |
| 82 | D-CONTC/1588/2026 | ADV. | 2026-01-21 | 1.Case of the detail at the top of the cause title not furnished.2. Paragraph no. not correctly furnished in the petition. |
| 83 | D-CMP/2666/2026 | ACHYUTANANDA PATTANAIAK | 2026-01-21 | 3-AUTHENTICATION FEE IS DEFICIENT. Two pages are there in between 49 and 50 to be numbered |

| | | | | |
|-----|--------------------|-----------------------------|------------|--|
| 84 | D-ABLAPL/1631/2026 | SURYAKANTA DWIBEDI | 2026-01-21 | 1. Page marking not done correctly in respect of bail application. 2. Page no 8 marked twice. |
| 85 | D-ABLAPL/2026/2026 | SANDEEP RAJ PANDA | 2026-01-21 | . In affidavit, other petitioners have not authorised to the deponent to swear the affidavit |
| 86 | D-CMP/2484/2026 | SANDIPANI MISRA | 2026-01-21 | 3-AUTHENTICATION FEE IS DEFICIENT. Defendant No-1 of the Trial Court not made Party in the Petition. |
| 87 | D-WP(C)/2051/2026 | SIBADUTTA RAMAPRASAD MISHRA | 2026-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat. |
| 88 | D-WP(C)/2183/2026 | PRASANNA KUMAR MISHRA | 2026-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 89 | D-CONTC/1814/2026 | ADV. | 2026-01-21 | i) Para no. not correctly furnished in declaration. ii)Put up for SR after filing of cause title in wp (c). |
| 90 | D-BLAPL/2224/2026 | SANJUKTA MUNDA | 2026-01-21 | Hologram of Rs.50/- not affixed in V.nama. |
| 91 | D-ABLAPL/1850/2026 | RAKESH RANJAN DASH | 2026-01-21 | 1. Spl. G.R case no wrongly mentioned in cause title of the application. |
| 92 | D-CONTC/1749/2026 | ADV. | 2026-01-21 | Date of order not correctly furnished in para no. 1. |
| 93 | D-ARBA/2580/2026 | SHRADHANJALI SAHOO | 2026-01-21 | 1. Put up for SR after filing of Certified copy of impugned order. |
| 94 | D-CMP/2574/2026 | SUNKURU SUDHAKAR RAO | 2026-01-21 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 95 | D-CRLA/1951/2026 | DEVASHIS PANDA | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the appellant in C.T. not tally with annex.1. |
| 96 | D-CMP/2630/2026 | SOUMYA RANJAN DAS | 2026-01-21 | Petitioner and O.P No-6 is the one and the same person be corrected. |
| 97 | D-WP(C)/2122/2026 | SHASHANKA SHEKHAR PATRA | 2026-01-21 | 1. Representation date not mentioned in Annexure-6.2.No.of WP(C) under Annexure-5 does not tally with Index and para-3g of the petition. |
| 98 | D-ABLAPL/1839/2026 | ASWINI KUMAR KARMI | 2026-01-21 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |
| 99 | D-WP(C)/2100/2026 | ABHILASH MISHRA | 2026-01-21 | V.nama not executed by the petitioner. |
| 100 | D-CMAPL/2654/2026 | RAMAKRISHAN NAIK | 2026-01-21 | 1. AU fee Rs 2.25/- to be paid. i) Synopsis and date chart not filed. ii) Not signed by advocate for petitioner in page no. 6. iii) Date of order wrongly mention in cause title of I.A. |
| 101 | D-WP(C)/2121/2026 | MANORANJAN PADHY | 2026-01-21 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . |

| | | | | |
|-----|--------------------|------------------------|------------|---|
| | | | | 1. This case may be registered as TRP(C). |
| 102 | D-BLAPL/2178/2026 | PRASANNA KUMAR MISHRA | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.G.R.case pending before the Court incorrectly mentioned in cause title as well as para-1 of the petition. 2.Name of the petitioner not mentioned at L.T.I. in V.nama. |
| 103 | D-BLAPL/2195/2026 | RAMESH CHANDRA ROUT | 2026-01-21 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in Synopsis and para-1 of the petition be redacted.Thereafter put up for S.R |
| 104 | D-BLAPL/2159/2026 | SUCHIT KUMAR NAYAK | 2026-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Under taking certificate for Hindi to english translated copy not furnished |
| 105 | D-CRLMP/2078/2026 | BIYOTKESH MOHANTY | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 106 | D-CONTC/1807/2026 | ADV. | 2026-01-21 | Put up for SR after filing of cause title in wp (c) and postal receipt. |
| 107 | D-BLAPL/2104/2026 | HEMANTA KUMAR MOHANTA | 2026-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 108 | D-CRLMP/1947/2026 | KABIRAJ SAHOO | 2026-01-21 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of Victim/ Informant from the petition. |
| 109 | D-WP(C)/1998/2026 | AVIJIT MISHRA | 2026-01-21 | .Subject Code Not Furnished . |
| 110 | D-WP(C)/2435/2026 | GOPAL CHARAN MOHANTY | 2026-01-21 | Nomenclature not furnished in V.Nama. |
| 111 | D-ABLAPL/2038/2026 | SANGRAM KESHARI ROUT | 2026-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 10 and 11 not neat. |
| 112 | D-ABLAPL/1926/2026 | MAHES DAS | 2026-01-21 | i) Page no. 10 .not legible. |
| 113 | D-WA/2699/2026 | GYANA RANJAN MAHAPATRA | 2026-01-21 | Legible copy of page no. 53 to 55 and 75 are to be filed. |
| 114 | D-WP(C)/2106/2026 | JAYANTA KUMAR MAJHI | 2026-01-21 | Page mark in annex.4 not properly furnished in index. |

| | | | | |
|-----|---------------------|----------------------------|------------|---|
| 115 | D-WP(C)/2178/2026 | PADMAJA PATTNAIK | 2026-01-21 | 1.Deficit court fee Rs18/- not paid. |
| 116 | D-RVWPET/53821/2025 | ADV. | 2026-01-21 | 1.Provision of Law Not furnished 2. Code Incorrect I) Op. no. 1 in mention in wp(c) does not tally with RVWPET. II) Op no. 5 in wp(c) not made a party in RVWPET. |
| 117 | D-WPCRL/2167/2026 | PARASH BISWAL | 2026-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. PAGE NOS 15 TO 17 NOT NEAT and LEGIBLE |
| 118 | D-BLAPL/2173/2026 | SUJIT KUMAR DAS | 2026-01-21 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 119 | D-BLAPL/2175/2026 | SUJIT KUMAR DAS | 2026-01-21 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.C.T. case No. incorrectly mentioned in the petition. 2. Case pending before the Court incorrectly mentioned in prayer of the petition. |
| 120 | D-CONTC/1546/2026 | ADV. | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 121 | D-CMAPL/2629/2026 | RAMAKRISHAN NAIK | 2026-01-21 | 1.AU fee Rs 2.25/- to be paid. 2.synopsis and date chart not filed. |
| 122 | D-CONTC/1660/2026 | ADV. | 2026-01-21 | 1. Annexur-1 not properly page marked in the record. |
| 123 | D-ABLAPL/1844/2026 | BIKRAM KESHARI RAJ | 2026-01-21 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |
| 124 | D-ABLAPL/1867/2026 | AMAR MOHANTY | 2026-01-21 | 1. G. R Case no wrongly mentioned in cause title and paragraph -1 of the application. |
| 125 | D-CONTC/50067/2025 | SURYAKANTA DASMOHAPATRA | 2026-01-21 | 8-CAUSE TITLE NOT IN ORDER. Opp. party nos. 2 4 and 6 in CONTC petition not tally with WP(C) 16773 /2019.ii) For further S.R. |
| 126 | D-CRLMC/1853/2026 | AMIT PRASAD BOSE | 2026-01-21 | 1.Certified copy of C.T. case No.442 of 2010 not filed. |
| 127 | D-WP(C)/2035/2026 | MRUGANKA MAULI PATNAIK | 2026-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Age not mentioned in the affidavit. |
| 128 | D-RPFAM/2551/2026 | CHINMAYA MOHANTY | 2026-01-21 | Period of Delay 24 days 2.good ground not furnished |

| | | | | |
|-----|--------------------|-------------------------|------------|---|
| 129 | D-WP(C)/2245/2026 | GANESH PRASAD SAMAL | 2026-01-21 | Rs.50.00 not paid in V>Nama. |
| 130 | D-ABLAPL/1475/2026 | MRUTYUNJAY MOHANTY | 2026-01-21 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In affidavit,Occupation of the deponent wrongly furnished. |
| 131 | D-ABLAPL/1937/2026 | DEBASIS SAHOO | 2026-01-21 | .Petition not correctly addressed to Honorable Court |
| 132 | D-ABLAPL/2029/2026 | MANAS KUMAR CHAND | 2026-01-21 | . Age of the petitioner mentioned in the cause title does not tally with mentioned in the affidavit. |
| 133 | D-ABLAPL/1904/2026 | PITAMBAR JENA | 2026-01-21 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Paragraphs in the petition are not properly serial numbered |
| 134 | D-WP(C)/2186/2026 | PRAFULLA CHANDRA DAS | 2026-01-21 | pages-31,63,64,65 and 68 not legible. |
| 135 | D-WP(C)/2044/2026 | NIRANJAN SINGH (1) | 2026-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit . |
| 136 | D-CONTC/1551/2026 | ADV. | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 137 | D-MACA/2473/2026 | JEEVANJYOTI MOHANTY | 2026-01-21 | 1.Court Fee Rs. 250/- payable not paid. |
| 138 | D-ABLAPL/1848/2026 | RAKESH RANJAN DASH | 2026-01-21 | 1. Spl G.R no. wrongly furnished in cause title of he application. |
| 139 | D-CRLMA/1513/2026 | ADV. | 2026-01-21 | 1. c. copy of order not page mark as well as Index. 2..Subject Code incorrectly Mentioned |
| 140 | D-WP(C)/2042/2026 | PRADEEP KUMAR PANDA | 2026-01-21 | 1. Sl. no.2 not correctly furnished in affidavit. 2. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 3. .Name Of The Filing Advocate Not In Capital Letters In The Petition |
| 141 | D-RSA/53443/2025 | PRASANTA KUMAR TRIPATHY | 2026-01-21 | 1.D.C.Fee of Rs.10/- to be Paid 2. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation. |
| 142 | D-CONTC/1181/2026 | ADV. | 2026-01-21 | For further S.R. after filing of cause title and judgement of 17067/ 2023. |
| 143 | D-ABLAPL/2097/2026 | PRAVASH CHANDRA JENA | 2026-01-21 | i) Page no. 10 not properly scanning. |
| 144 | D-BLAPL/1679/2026 | SUBHAM SATAPATHY | 2026-01-21 | 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Lower Court case (ST 44/08 of 2025) mentioned in cause title and para-1 not tally |

| | | | | |
|-----|--------------------|--------------------------|------------|---|
| | | | | with Certified copy of Rejection order |
| 145 | D-BLAPL/2158/2026 | RAJESH KUMAR MAHAPATRA | 2026-01-21 | Case pending before the Court incorrectly mentioned in the petition. |
| 146 | D-CMP/2783/2026 | KSHIROD KUMAR ROUT | 2026-01-21 | Defendants No-2 to 12 of the Trial Court not made parties in the Petition. |
| 147 | D-CONTC/1691/2026 | TUSAR KANTI PRAHARAJ | 2026-01-21 | C.T. of annex.1 to be filed. |
| 148 | D-CRLMC/2003/2026 | ASISH MISHRA | 2026-01-21 | 1. Sl. no.2 not correctly furnished in affidavit. |
| 149 | D-CONTC/1779/2026 | ADV. | 2026-01-21 | Date of order wrongly mention in para no.1. |
| 150 | D-MACA/2479/2026 | JEEVANJYOTI MOHANTY | 2026-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. court fee payable not correctly furnished in C.T. 2. Dist. not furnished in address of op. no.2. |
| 151 | D-WP(C)/2784/2026 | SANTOSH KUMAR DASH | 2026-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial no-4 affidavit of the I.A not correctly mentioned. |
| 152 | D-CONTC/1483/2026 | SANTOSH KUMAR DASH | 2026-01-21 | 1. Name of the Opp. party not correctly furnished in Synopsis, Affidavit and date chart. 2. Father name of the petitioner no.1 not furnished in cause title. 3. Signature of the Deponent in affidavit not tally with cause title |
| 153 | D-WP(C)/2135/2026 | PRAFULLA KUMAR MOHAPATRA | 2026-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 154 | D-ABLAPL/2098/2026 | UMA CHARAN MISHRA | 2026-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page nos 15 16 49 to 51 not neat and legible. |
| 155 | D-ABLAPL/1923/2026 | PRAVASH CHANDRA JENA | 2026-01-21 | i) Name of the informant be redacted from para -2 of the petition.ii) For further S.R. |
| 156 | D-CRLA/2039/2026 | GOKULANANDA SAHU | 2026-01-21 | Page No.13 i.e. 1st page of charge sheet not available |
| 157 | D-WP(C)/2103/2026 | RANJAN KUMAR ROUT | 2026-01-21 | 1. As per C.T . name of both parties not correct in index. 2. sl.no. 50 not found as per index. |
| 158 | D-WP(C)/2113/2026 | BHUBANANANDA LENKA | 2026-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C. copy of order dtd. 12-9-2024 and 4-11-2024 not filed. 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI |
| 159 | D-WP(C)/2951/2026 | DEBASISH PATNAIK | 2026-01-21 | Petitioner no.2 not executed Vnama |

| | | | | |
|-----|------------------------|---------------------------------|----------------|-------------------------|
| 160 | D-CRLMP/1966/2026 | BHABANI SHANKAR DASPARIDA | 2026-01- 21 | 1. Page no.6 not filed. |
| 161 | D- ABLAPL/1912/2026 | BIJAYA KUMAR BEHERA 1 | 2026-01- 21 | 1. Copy is not served |

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 21-01-2026 (CASES FILED
BEFORE 2024)**

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|-------------------|--------------------------|------------------------|---|------------------------------------|
|-------------------|--------------------------|------------------------|---|------------------------------------|
